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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**T.P.No. 126/KB/2018
C.P.No. 09/2016 (HCP)**

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company	Biha State Handloom & Handicraft Corporation Ltd.		
Under Section	433,434,439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No body responds.

This winding up petition is transferred from the Hon'ble Patna High Court to this Tribunal. Issue notice to the petitioner fixing for hearing on 06/03/2018.

Sd

(Jinan K.R.)
Member (J)